

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM TO ADJUDICATION ORDER NO. Order/KS/JT/2021-22/14744

1. Whereas, the following Adjudication Order No. in the matter of dealings in Illiquid Stock Options at the Bombay Stock Exchange was passed on January 19, 2022: -

*Order/KS/JT/2021-22/14744 in respect of **Madhumita Gupta**.*

2. In the said Order, a typographical error has occurred and is being rectified in the following manner:-
 - a. On page 27 of Order No. *Order/KS/JT/2021-22/14744* in respect of Madhumita Gupta, reference to date "January 19, 2021" shall be read as "January 19, 2022".
3. The other contents of the Adjudication Order No. *Order/KS/JT/2021-22/14744* shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticee in the aforesaid Order and also to SEBI.

Date: January 31, 2022

Place: Mumbai

KRANTI SARDESAI
ADJUDICATING OFFICER